GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH & FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4060 TO BE ANSWERED ON 24TH MARCH, 2023

ONLINE MEDICAL CONSULTATIONS

4060. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that many medical practitioners have started giving prescriptions through social media and messaging apps post COVID-19 pandemic;

(b) if so, the details thereof;

(c) the steps taken / proposed to be taken to keep a check on medical consultations done online;

(d) whether the Government plans to regulate online medical consultations and telemedicine consultations across the country; and

(e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e) Ministry of Health and Family Welfare (MoHFW), Government of India, has developed a telemedicine application known as National Telemedicine Service, eSanjeevani which provides doctor-to-doctor and patient-to-doctor consultations. This application works on a hub and spoke model. At hub level, a specialist doctor provides services to Health and Wellness Centres (HWCs) in rural areas. eSanjeevani application is also available in OPD module and provides service to anyone who installed it.

The Ministry of Health and Family Welfare (MoHFW), Government of India, has further issued a letter, dated 19th January, 2021, requesting the states to make and implement action plan for regulating online service health aggregators and related service providers. The aforesaid letter is available on weblink:

http://www.clinicalestablishments.gov.in/WriteReadData/5301.pdf.
